TO BE PUBLISHED IN PART (I SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the /6th October, 1986.

<u>NOTIFICATION</u> INCOME TAX

6969

(F.No.203/205/86-ITA.II): It is breby notified for general information that the perpetual approval granted u/s 35(1)(ii) of the Income-tax Act, 1961 to the following Institutions vide Ministry of Finance (Department of Revenue) Notification No. 647(F.No.203/31/74-ITA.II) dated 18-6-1974 is hereby converted into time bound approval valid upto 31.3.87 subject to the following conditions:-

- i) That the Decespin Research Foundation Ichalkaranji will maintain a separate account of the sums received by it for scientific research.
- ii) That the said Foundation will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said Foundation will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and Balance Sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
 - iv) That the sdad Foundation will apply to Central Board of Direct Taxes, Ministry of Finance, (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension.
 Applications received after the date of expiry of approval are liable to be rejected.

INSTITUTION

Decospin Research Foundation, Ichalkeranji, Distt. Kalhapur.

(Y.K. Batra) Under Secretary to the Government of India.